

17.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
52	W.P.(C)-3280/2025 CM APPL. 15535/2025 CM APPL. 15536/2025 CM APPL. 15537/2025	ASHOK KUMAR CHADHA V/s NEW DELHI MUNICIPAL COUNCIL	CHAND CHOPRA	subject to office objection
		OTHER DETAILS OF ADVOCATES: CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER) NDMC, SUNDER KHATRI, NDMC(LAW.DEPTT.NDMC@GMAIL.COM, INSO.SUNDERKHATRI@GMAIL.COM, CHAIRPERSON@NDMC.GOV.IN)(0)(RESPONDENT)		

17.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 28
HON'BLE MR. JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
65	CRL.M.C.-1677/2025 CRL.M.A. 7563/2025 CRL.M.A. 7564/2025 WITH CRL.M.C. 1569/2025	TRISTAR HOTELS PVT. LTD. & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ANKIT BHATIA	
		OTHER DETAILS OF ADVOCATES: ANKIT BHATIA(ANKIT.BHATIA@HOTMAIL.CO.IN)(9971594841)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NEW FRIENDS COLONY-167/2024)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

DELETION NOTE

1.FAO 62/2025 LISTED AT ITEM NO.63 IS DELETED.

17.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

DELETION NOTE

1. CRL.M.C. 1677/2025 LISTED AT ITEM NO.12 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE AMIT SHARMA.

HIGH COURT OF DELHI
17.03.2025.

REGISTRAR (LISTING)

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